IN THE SUPREME COURT OF INDIA
INHERENT JURISDICTION

R.P. (C) No.10491/2026

IN

C.A. No.6124/2023
(@C.A. Nos.6124-6131/2023)

JUNGLEE GAMES INDIA PRIVATE LIMITED **PETITIONER(s)**

VERSUS

THE STATE OF TAMIL NADU & ORS. **RESPONDENT(s)**

AND

R.P.(C) No. 10492/2026

IN

C.A. No.6125/2023
(@C.A. Nos. 6124-6131/2023)

AND

R.P.(C) No. 10493/2026

IN

C.A. No.6126/2023
(@C.A. Nos. 6124-6131/2023)

AND

R.P.(C) Diary No.45560/2026

IN

C.A. No. 8277/2026
(@C.A. Nos.8275-8279/2026)

AND

Signature Not Verified
Digitally signed by HARPREET KAUR
Date: 2026.10.26 16:20:47 IST
Reason:

R.P.(C) Diary No.45565/2026

IN

C.A. No. 8279/2026
(@C.A. Nos.8275-8279/2026)

AND

R.P.(C) Diary No.54295/2026

IN

C.A. No. 8278/2026
(@C.A. Nos.8275-8279/2026)

R.P.(C) Diary No.45563/2026

IN

C.A. No. 6134/2023
(@C.A. Nos.6132-6143/2023)

AND

R.P.(C) Diary No.45571/2026

IN

C.A. No. 6138/2023
(@C.A. Nos.6132-6143/2023)

AND

R.P.(C) Diary No.54255/2026

IN

C.A. No.6135/2023
(@C.A. Nos.6132-6143/2023)

AND

R.P.(C) Diary No.55367/2026

IN

C.A. No. 6143/2023
(@C.A. Nos.6132-6143/2023)

O R D E R

1. Delay condoned.

2. Interlocutory applications for oral hearing are rejected.

3. We have carefully gone through the Review Petitions and the connected papers. We find no merit in the Review Petitions and the same are, accordingly, dismissed.

4. Pending interlocutory application(s), if any, shall stand disposed of.

……J.
[J.B. PARDIWALA]

……J.
[R. MAHADEVAN]

NEW DELHI;
15th OCTOBER, 2026

ITEM NO.1002 **SECTION XII-B**

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

R.P.(C) No. 10491/2026 in C.A. Nos. 6124-6131/2023

[Arising out of impugned final judgment and order dated 27-05-2026 in C.A. No. No. 6124/2023 passed by the Supreme Court of India]

JUNGLEE GAMES INDIA PRIVATE LIMITED **Petitioner(s)**

VERSUS

THE STATE OF TAMIL NADU & ORS. **Respondent(s)**

IA No. 197613/2026 - ORAL HEARING

WITH
R.P.(C) No. 10493/2026 in C.A. No. 6124-6131/2023 (XII-B)
FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA 196870/2026
FOR ORAL HEARING ON IA 196871/2026
IA No. 196871/2026 - ORAL HEARING
IA No. 196870/2026 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES
R.P.(C) No. 10492/2026 in C.A. No. 6124-6131/2023 (XII-B)
FOR ORAL HEARING ON IA 197979/2026
IA No. 197979/2026 - ORAL HEARING
Diary No(s). 45563/2026 (XII-B)
FOR CONDONATION OF DELAY IN FILING REVIEW PETITION ON IA 224127/2026
FOR ORAL HEARING ON IA 224129/2026
IA No. 224127/2026 - CONDONATION OF DELAY IN FILING REVIEW PETITION
IA No. 224129/2026 - ORAL HEARING
Diary No(s). 45571/2026 (XII-B)
FOR ORAL HEARING ON IA 222349/2026
FOR CONDONATION OF DELAY IN FILING REVIEW PETITION ON IA 222350/2026
IA No. 222350/2026 - CONDONATION OF DELAY IN FILING REVIEW PETITION
IA No. 222349/2026 - ORAL HEARING
Diary No(s). 45560/2026 (XII-B)
FOR ORAL HEARING ON IA 222968/2026
FOR CONDONATION OF DELAY IN FILING ON IA 222973/2026
IA No. 222973/2026 - CONDONATION OF DELAY IN FILING
IA No. 222968/2026 - ORAL HEARING
Diary No(s). 45565/2026 (XII-B)
FOR CONDONATION OF DELAY IN FILING REVIEW PETITION ON IA 221432/2026
FOR ORAL HEARING ON IA 221434/2026
IA No. 221432/2026 - CONDONATION OF DELAY IN FILING REVIEW PETITION
IA No. 221434/2026 - ORAL HEARING

Diary No(s). 54295/2026 (XII-B)
FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA 268226/2026
FOR ORAL HEARING ON IA 268227/2026
FOR CONDONATION OF DELAY IN FILING ON IA 268228/2026
IA No. 268228/2026 - CONDONATION OF DELAY IN FILING
IA No. 268227/2026 - ORAL HEARING
IA No. 268226/2026 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES
Diary No(s). 54255/2026 (XII-B)
FOR PERMISSION TO PLACE ADDITIONAL FACTS AND GROUNDS ON IA 267017/2026
FOR APPLICATION FOR LISTING REVIEW PETITION IN OPEN COURT ON IA 267018/2026
FOR CONDONATION OF DELAY IN FILING ON IA 267020/2026
IA No. 267018/2026 - APPLICATION FOR LISTING REVIEW PETITION IN OPEN COURT
IA No. 267020/2026 - CONDONATION OF DELAY IN FILING
IA No. 267017/2026 - PERMISSION TO PLACE ADDITIONAL FACTS AND GROUNDS
Diary No(s). 55367/2026 (XII-B)
FOR CONDONATION OF DELAY IN FILING REVIEW PETITION ON IA 273631/2026
FOR APPLICATION FOR LISTING REVIEW PETITION IN OPEN COURT ON IA 273632/2026
IA No. 273632/2026 - APPLICATION FOR LISTING REVIEW PETITION IN OPEN COURT
IA No. 273631/2026 - CONDONATION OF DELAY IN FILING REVIEW PETITION

Date : 15-10-2026 These matters were circulated today.

CORAM :
HON'BLE MR. JUSTICE J.B. PARDIWALA
HON'BLE MR. JUSTICE R. MAHADEVAN

By Circulation

UPON perusing papers the Court made the following
O R D E R

1. **Delay condoned.**

2. **Interlocutory applications for oral hearing are rejected.**

3. **The Review Petitions are dismissed in terms of the signed order.**

4. Pending interlocutory application(s), if any, shall stand disposed of.

(HARPREET KAUR) **(POOJA SHARMA)**
COURT MASTER (SH) **COURT MASTER (NSH)**
(Signed order is placed on the file)